(Amount in ₹)

## Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: AETHON ENERGY LLP; Date of commencement of liquidation: 08-06-2022; List of stakeholders as on: 08-08-2022

Details in Remarks,it Summary of claims Summary of claims SI. Category of stakeholders Amount of Amount Amount of claims under contingent of claims Annexure received admitted No. claims rejected verification No. of No. of Amount Amount claims claims NII Unpaid insolvency resolution process costs NA NII 2 Liquidation costs incurred till date NA 3 NII Secured financial creditors NA 2 4 Unsecured financial creditors NA NII NA 3 Nil 5 Operational creditors (Workmen) NA NII 6 Operational creditors (Employees) 4 NA NII Operational creditors (Government Dues) 5 Operational creditors (other than Workmen, 3 9,87,342 9,35,846 NII Nil 3 51,496 NII 6 Employees and Government Dues) Other stakeholders, if any (other than financial NA NII 7 creditors and operational creditors) 9,87,342 Total 3 3 9,35,846 NII 51,496 NII DEVAN NAVA

#### Annexure-1

Name of the corporate debtor: AETHON ENERGY LLP; Date of commencement of liquidation: 08-06-2022; List of stakeholders as on: 08-08-2022

# List of secured financial creditors

(Amount in ₹)

SI.	Name	Identification	Details	of claim				Details	of claim		Amount	Amount	Amount	Amount of	Remarks,	
No.	of	No.	r	eceived							of	of any	of claim	claim	if any	
	creditor		Date	Amount	Amount	Nature	Amount	Whether	Details	Amount	% share	contingent	mutual	rejected	under	
			of	claimed	of claim	of	covered	security	of	covered	in total	claim	dues,		verification	
			receipt	15.	admitted	claim	by	interest	Security	by	amount	100	that	i e		100
			1.5		Ergil III		security	relinquished?	Interest	guarantee	of claims-		may be			
					2 12 4 10 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1		interest	(Yes/No)			admitted	6	set off			
				10.0				NA NA								

# Annexure-2

Name of the corporate debtor: AETHON ENERGY LLP; Date of commencement of liquidation: 08-06-2022; List of stakeholders as on: 08-08-2022

## List of unsecured financial creditors

(Amount in ₹)

Name of creditor	Identification No.	Details of claim received		3 Anna Age	Deta	ails of claim a	idmitted.	Amount of contingent		Amount of claim	Amount of claim under	Remarks, i
- 1949 - 1948			Amount claimed	Amount of claim admitted		Amount covered by guarantee	% share in total amount of claims admitted	claim	mutual dues, that may be set off	rejected	verification	

NA



#### Annexure-3

Name of the corporate debtor: AETHON ENERGY LLP; Date of commencement of liquidation: 08-06-2022; List of stakeholders as on: 08-08-2022

# List of operational creditors (Workmen)

(Amount in ₹)

SL	Name of	Name of	Identification	Details	of claim		Details of	claim a	dmitted	Amount	Amount	Amount	Amount of	Remarks,
No.	authorised	workman	No.	r	eceived				of	of any	of claim	claim	if any	
	representative,			Date of	Amount	Total	Amount of	Nature	% share in	contingent	mutual	rejected	under	
	if any			receipt	claimed	amount	claim for the	of	total	claim	dues,		verification	
				<i>'</i>		of claim	period of	claim	amount of		that			
						admitted	twenty-four		claims	ľ	may be			
							months		admitted		set off			
							preceding the							
							liquidation							1
							commencement							
							date							
							NA				(a)			10

## Annexure-4

Name of the corporate debtor: AETHON ENERGY LLP; Date of commencement of liquidation: 08-06-2022; List of stakeholders as on: 08-08-2022

# List of operational creditors (Employees)

(Amount in ₹)

-		and the same of th	_	-	Control Married Control Andrews	_		Name and Address of the Owner, or			_	_	(111110	une m
SI.	Name of	Name of	Identification	Details	of claim		Details of o	laim adr	nitted	Amount of	Amount	Amount	Amount of	Remarks,
No.	authorised	employee	No.	re	eceived					contingent	of any	of claim	claim	if any
	representative			Date of	Amount	Total	Amount of	Nature	% share	claim	mutual	rejected	under	
	if any			receipt	claimed	amount	claim for the	of claim	in total		dues,		verification	
						of claim	period of		amount		that			
1						admitted	twelve months	0	of claims		may be			
							preceding the		admitted		set off			
1							liquidation							
							commencement							
					100	till at an	u date							ALA LE ALL
							NA						(10	EAVN NYD

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Name of the corporate debtor: AETHON ENERGY LLP; Date of commencement of liquidation: 08-06-2022; List of stakeholders as on: 08-08-2022

(Amount in ₹)

Name of the corporate debtor: AETHON	List of open	ount Amount Amount of Remarks, of any of claim claim if any
SI. Details of Chamban.  No. Department Government Identification No.	Details of claim received Amount Nature Amount Whether % share conti	of of any rejected under verification that may be set off

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Annexure-6

Name of the corporate debtor: AETHON ENERGY LLP; Date of commencement of liquidation: 08-06-2022; List of stakeholders as on: 08-08-2022

# List of operational creditors (other than Workmen, Employees and Government Dues)

SL No.	Name ofcreditor	ication	- re	of claim ceived			Details	of claim a	dmitted				Amount	Amount of	nt in ₹)
1	Naudi (t. 2)	No.	Date of receipt	claimed	Amount of claim admitted	Natureof claim	disposat	lien / attachm ent removed	t covere d by guaran tee	of claims admitte	nt of contin gent claim	of any mutual dues, that may be set off	of claim rejected	claim under verification	ifany
Andreas and a second se	Nordie(India) Solutions India Private Limited		24-06-2022	2,93,300	2,47,493		NA	(Yes/No) NA	NA	26%	Nil	Nil	45,807	Nil	Rejected due to mismatch with the
1	Manish Trading Company		04-07-2022	4,24,013	4,24,013		NA	NA	NA	45%	NIII -				books of accounts
T	all hie Star	1	07-07-2022	2,70,029	2,64,340					4576	NII	Nil	Nil	Nil	NII
	Metacraft						NA	NA	NA	28%	Nil	Nil	5,689	1	Rejected due to mismatch with the bpoks-of decoming

## Annexure-7

Name of the corporate debtor: AETHON ENERGY LLP; Date of commencement of liquidation: 08-06-2022; List of stakeholders as on: 08-08-2022 List of other stakeholders, if any (other than financial creditors and operational creditors)

				List of	other s	takenoid	icis, ii aii	y (othe	i tilali ittiali	ciai ci cuito	13 and ope	.rationar c	realtors)			(Amou	ınt in ₹)
1	Sl.	Name of	Category of	Identificatio	De	tails of			De	tails of clai	m admitte	d	Amount	Amoun	Amoun	Amount of	Remarks
1	No!	stakeholde	stakeholder	n No.	claim	received		_b_			_		of	t of any	t of	claim	, if any
1		r	S		Date	Amoun	Amount	Natur	Amount	Whether	Amount	% share	contingen	mutual	claim	under	
	1		(preference		of	t	of claim	e of	covered by	lien /	covered	in total	t claim		rejecte	verificatio	
1	-		shareholder		receip	claimed	admitte	claim	lien or	attachmen	by	amount.		that	d	n	
l	-		s / equity		t	W. I	d		attachmen	t	guarante	of claims		may be			
1			shareholder				0.00		t pending	removed?	e	admitted		set off			
1			s / partners	1,574	5 m				disposal	(Yes/No)							
L		0.135.754	/ others)		Salte Cal			E Com	gere								
1									NA		201						